

**SPECIAL INSTRUCTIONS TO THE CANDIDATES WHO ARE
APPEARING FOR THE PRELIMINARY EXAMINATION TO THE POST
OF DISTRICT JUDGES SCHEDULED ON 6TH FEBRUARY 2022**

1. Candidate, who is tested positive for COVID-19 and is under mandatory quarantine as on the date of examination, should submit his/her Covid-19 report and send a certificate from the DHO or treated doctor about his/her fitness to attend the examination, to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to rrecruithckb@gmail.com well in advance, for making necessary arrangements for his/her separate sitting for the examination.

2. Candidates who are from Containment Zone or who are/were in contact with Covid-19 patient and considered as primary or secondary contact should send information, along with necessary details, to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to rrecruithckb@gmail.com well in advance for making necessary arrangements for their separate sitting in the examination centre.

3. Candidates while entering the examination centre premises, shall show either hard copy or the soft copy of the Vaccination Certificate for having received two doses of Covid-19 vaccine.

4. The candidates, who have not received or were prevented from receiving Covid-19 Vaccine, will be permitted to enter the Examination centre premises subject to production of Covid-19 negative report, which was obtained 72 hours before the Preliminary Examination.

5. The entry and exit of candidates who are attending the preliminary examination shall be only through the designated gates of the examination centre.

6. Only the Candidates are allowed to enter the examination centre premises on production of admission cards and subject to instructions as specified above.

7. Candidates will be allowed entry to the examination centre from 12-00 noon onwards to avoid the congregation at the entrance of the examination centre.

8. In view of current Covid-19 situation, the candidates travelling overnight by public conveyance like buses and trains, are advised to wear clean and fresh clothes in order to maintain personal hygiene.

9. Candidates shall wear new fresh N-95 mask throughout their stay at the examination centre. The candidates without mask will not be allowed entry to the examination centre. The candidates shall ensure that they will not remove mask in the examination hall, while writing the exam.

10. The candidates shall ensure in maintaining social distance throughout their stay at the examination centre and also outside the examination centre, before and after the Preliminary examination.

11. Candidates entering the examination centre premises are instructed to co-operate with Medical Screening team and Para Medical Volunteers.

12. Candidates shall leave the examination centre immediately after the examination.

BY ORDER,

Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL
HIGH COURT OF KARNATAKA
BENGALURU-560001.